

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/2098/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.  
To, Shri Mahendra Kalita,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 9<sup>th</sup> April, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 1432 dtd 08.04.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with the official vehicle, at your own cost, from the evening of 12.04.2021 till the morning of 17.04.2021, has been granted.

Further, the Civil Judge cum Assistant Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in her absence the officer who would be in charge of the Chief Judicial Magistrate will remain in charge of your office and Court in your absence.

Yours faithfully,


Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-58/1998/2099/A, dated 9.4.2021**

Copy to:

✓ 1. The Project Manager, Gauhati High Court

  
**JT.REGISTRAR (VIGILANCE)**  
Rao